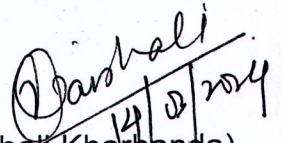


File No 06/CESTAT/Statement/2011-CR
Customs, Excise & Service Tax Appellate Tribunal
West Block-2 R.K.Puram New Delhi

Dated : 14th Mar 2024

Bench wise statement showing pendency, institution and disposal of appeals and stay application with year wise break up of appeals pending as on 01/03/2024 is circulated for information.


(Vaishali Kharbanda)
Technical Officer

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Computer Section

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,				
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-66				
Disposal and Institution for the month of Feb, 2024				
	Opening Balance	Fresh Institution/ Restored/ Remanded	Disposal	Pendency

DELHI	12568	86	4350	8304
MUMBAI	18434	312	190	18556
KOLKATA	9016	96	239	8873
CHENNAI	9326	40	107	9259
BANGALORE	9457	54	43	9468
AHMEDABAD	7317	54	256	7115
ALLAHABAD	3084	90	62	3112
CHANDIGARH	6021	29	39	6011
HYDERABAD	4746	63	126	4683
TOTAL	79969	824	5412	75381

MONTHLY STATEMENT FOR THE MONTH OF FEB 2024 AS ON 01/03/2024

OPENING BALANCE							FRESH INSTITUTION						APPEAL RESTORED						RECEIVED FROM OTHER BENCHES					
CUSTOM	EXCISE	S.TAX	AD	TOTAL	STAY		CUSTOM	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOM	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOM	EXCISE	S.TAX	AD	TOTAL	STAY
DELHI	8254	1081	3150	83	12568	0	17	26	42	0	85	0	1	0	0	0	1	0	0	0	0	0	0	0
MUMBAI	8291	3566	6577	0	18434	28	164	12	136	0	312	0	0	0	0	0	0	0	0	0	0	0	0	0
KOLKATA	2345	2890	3781	0	9016	4	23	10	53	0	86	0	0	10	0	0	10	0	0	0	0	0	0	0
CHENNAI	3799	1836	3691	0	9326	1	29	0	11	0	40	0	0	0	0	0	0	0	0	0	0	0	0	0
BANGALORE	1698	1914	5845	0	9457	1	5	2	47	0	54	4	0	0	0	0	0	0	0	0	0	0	0	0
AHMEDABAD	1620	3240	2457	0	7317	12	15	3	36	0	54	1	0	0	0	0	0	0	0	0	0	0	0	0
ALLAHABAD	1014	603	1467	0	3084	53	14	10	63	0	87	0	0	3	0	0	3	0	0	0	0	0	0	0
CHANDIGARH	1075	2201	2745	0	6021	112	5	2	22	0	29	0	0	0	0	0	0	0	0	0	0	0	0	0
HYDERABAD	1073	1080	2593	0	4746	0	12	15	32	0	59	1	2	0	2	0	4	0	0	0	0	0	0	0
TOTAL	29169	18411	32306	83	79969	211	284	80	442	0	806	6	3	13	2	0	18	0	0	0	0	0	0	0

1 Sanctioned strength of the Members is 33 and working strength is 33 as on 01.03.2024

2 Figures may be considered as tentative and subjected to further verification.

3 Members on leave during the month of Feb, 2024 for 45 days as under. (Details shown on the basis of leave applications submitted by the

Note :

1 Hon'ble Justice Shri Dilip Gupta, President	Nil	12 Mr. Sanjiv Srivastava, Member (Technical)	Nil
2 Sh. Anil Choudhary, Member (Judicial)	Nil	13 Dr. Suvendu Kumar Pati, Member (Judicial)	Nil
3 Sh. S. K. Mohanty, Member (Judicial)	Nil	14 Sh. Ashok Jindal, Member (Judicial)	5
4 Sh. Ramesh Nair, Member (Judicial)	Nil	15 Dr.. D.M. Misra, Member (Judicial)	Nil
5 Ms. Sulekha Beevi C.S., Member (Judicial)	5	16 Sh. S.S.Garg, Member (Judicial)	1
6 Sh. P. K. Choudhary, Member (Judicial)	Nil	17 Sh. Somesh Arora, Member (Judicial)	Nil
7 Sh. Raju, Member (Technical)	Nil	18 Sh. R.Muralidhar, Member (Judicial)	1
8 Sh. C.J. Mathews, Member (Technical)	1	19 Sh. P.A. Augustian, Member (Judicial)	Nil
9 Sh. P. Dinesha, Member (Judicial)	8	20 Ms. Binu Tamta, Member (Judicial)	Nil
10 Sh. Ajay Sharma, Member (Judicial)	Nil	21 Mr. P Anjani Kumar, Member (Technical)	2
11 Ms. Rachna Gupta, Member (Judicial)	1	22 Sh. A.G. Shakkarwal, Member (Technical)	1
		23 Sh. C.L. Mahar, Member (Technical)	Nil

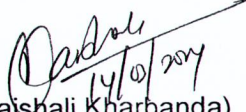
**TRANSFERED TO
OTHER BENCHES**

DISPOSAL

CLOSING BALANCE

DMS	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOMS	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOMS	EXCISE	S.TAX	AD	TOTAL	STAY
0	0	0	0	0	0	4218	45	87	0	4350	0	4054	1062	3105	83	8304	0
0	0	0	0	0	0	108	70	12	0	190	0	8347	3508	6701	0	18556	28
0	0	0	0	0	0	69	70	100	0	239	0	2299	2840	3734	0	8873	4
0	0	0	0	0	0	33	26	48	0	107	0	3795	1810	3654	0	9259	1
0	0	0	0	0	0	14	14	15	0	43	2	1689	1902	5877	0	9468	3
0	0	0	0	0	0	98	73	85	0	256	0	1537	3170	2408	0	7115	13
0	0	0	0	0	0	7	16	39	0	62	1	1021	600	1491	0	3112	52
0	0	0	0	0	0	0	29	10	0	39	0	1080	2174	2757	0	6011	112
0	0	0	0	0	0	98	11	17	0	126	0	989	1084	2610	0	4683	1
0	0	0	0	0	0	4645	354	413	0	5412	3	24811	18150	32337	83	75381	214

24 Mr. M. Ajit Kumar , Member (Technical)	1
25 Mr. M.M.Parthiban , Member (Technical)	1
26 Ms. Hemambika R. Priya, Member (Technical)	4
27 Mr. K Anpazhakan , Member (Technical)	4
28 Mr. Pullela N.Rao , Member (Technical)	Nil
29 Mr. Rajeev Tondon, Member (Technical)	1
30 Ms. R.Bhagya Devi, Member (Technical)	Nil
31 Mr. Vasa Sheshagiri Rao, Member (Technical)	1
32 Mr. A.K. Jyotishi, Member (Technical)	8
33 Mr. P.V.Subba Rao, Member (Technical)	Nil


(Vaishali Kharbanda)
Technical Officer

STATEMENT SHOWING YEARWISE BREAK UP OF
PENDING APPEALS IN CESTAT, AS ON 01.03.2024.

YEARS	DELHI	MUMBAI	KOLKATTA	CHENNAI	BANG.	AHMEDABAD	ALLBD	CHD	HYD
2002	0	0	0	0	0	1	0	0	0
2003	0	0	0	0	2	0	0	0	0
2004	0	4	0	0	1	0	0	0	0
2005	12	1	0	1	0	0	0	0	0
2006	18	3	0	1	0	5	0	0	0
2007	10	2	0	4	0	0	1	0	2
2008	8	11	3	0	2	1	1	0	1
2009	42	21	58	16	25	16	10	29	12
2010	37	30	21	11	251	24	9	45	6
2011	54	43	170	16	367	63	16	73	21
2012	57	76	97	11	532	89	34	167	209
2013	109	359	277	158	619	275	34	238	252
2014	95	984	405	582	830	459	40	568	317
2015	63	886	379	1130	800	523	95	413	244
2016	100	1504	723	1049	946	579	80	334	439
2017	225	1635	722	1179	888	633	85	522	528
2018	582	2454	1575	1477	974	889	160	899	487
2019	922	1990	1352	1048	605	790	206	833	316
2020	676	1105	544	558	353	543	429	321	297
2021	1230	2078	590	612	704	623	677	396	504
2022	2166	2293	704	454	761	853	497	400	492
2023	1667	2579	1060	822	704	662	510	695	445
2024	231	498	193	130	104	87	228	78	111
TOTAL	8304	18556	8873	9259	9468	7115	3112	6011	4683